

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.122
CP(IB) 163 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Parthdye Chem Pvt Ltd
V/s
Clinch Silicones Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Mohit Gupta, Advocate
For the Respondent :

ORDER

Heard the argument of learned counsel for the Applicant.

Order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)